GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3507
ANSWERED ON:04.08.2014
GROUNDING OF AIRCRAFT
Muddahanumegowda Shri S.P.;Patil Shri Bheemrao Baswanthrao;Rathwa Shri Ramsinh Patalyabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of grounded aircraft of Scheduled Indian Carriers including aircrafts of Air India during the last three years and the current year;
- (b) whether many of these aircraft needed repairs and fitment of new spare parts and if so, the details thereof along with the action taken in this regard;
- (c) the details of the losses incurred by Air India caused by grounding of its aircraft during the said period along with the action taken to recover these losses; and
- (d) whether any instances of violation of safety rules by some airlines/plots have come to the notice of the Directorate General of Civil Aviation during the said period and if so, the details thereof along with the action taken in each case?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

- (a) & (b) The details of grounded aircraft of Scheduled Indian Carriers including aircrafts of Air India during the last three year and the current year along with the details of aircraft needed repairs and fitment of new spare parts is at Annex-1.
- (c) The information is being collected.
- (d) A total of 523 enforcement actions related to various violations by airline/personnel were taken by Directorate General of Civil Aviation (DGCA) in last 3 years and the current year. Out of this, 88 enforcement actions were related to violation of DGCA Rules and Regulations other than failure in Breath Analyzer Test (BA). There were 435 enforcement actions related to failure in Breath Analyzer Test (BA).